

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

5. C.P.(IB)-594(MB)/2020

CORAM: SHRI. H.V.SUBBA RAO, MEMBER (J)
SMT. ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.09.2022**

NAME OF THE PARTIES: Interglobe Finance Ltd.

V/s

Rajesh Estates & Nirman Pvt. Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
20.10.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
//SKS//

Sd/-
H.V.SUBBA RAO
Member (Judicial)